IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

(IB)-189(ND)/2017

IN THE MATTER OF:

State Bank of India

.. PETITIONER

Vs.

Namdhari Food International (P) Limited

... RESPONDENT

SECTION:

Under Section 7 IBC Code, 2016

Order delivered on 21.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Mr. Sanjiv Kakra, Advocate

: Mr. Bheem Sain Jain, Advocate

For the Respondent

:-

ORDER

Order is reserved subject to production of Certificate of Insolvency

Professional, namely, Mr. Anil Katia by the petitioner.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 21.8.2017